



2026:AHC:18739

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 11146 of 1981

Dammi Lal

.....Petitioner(s)

Versus

J.D.C. And Others

.....Respondent(s)

Counsel for Petitioner(s)	:	S.N. Agarwal
Counsel for Respondent(s)	:	S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. The matter is listed under heading "Oldest pending cases for priority hearing".
2. List revised. Nobody is present on behalf of petitioner as well as private respondent.
3. The writ petition is dismissed in default.
4. In case, any of the party is aggrieved with this order, he is free to move the recall application within one month from today.

(Prakash Padia,J.)

January 27, 2026

Swati